
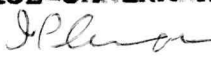






'A'

Sr. No. of Order.	Date of Order.	Order with Signature
15	26.9.91	<p>Call on 1.11.1991 for fixing a date of hearing.</p> <p style="text-align: right;">  VICE-CHAIRMAN  MEMBER (ADMINISTRATIVE) </p>
16	1-11-91	<p>Call on 17-12-91 for fixing a date of hearing.</p> <p style="text-align: right;">  Vice-Chairman. </p>
17	18.12.91	<p>Call on 3.2.1992 for fixing a date of hearing.</p> <p style="text-align: right;">  Vice-Chairman </p>
<p>O.A. 9/88, OA 10/83, 11/83, 12/83, 13/83 and 14 of 88.</p> <p style="text-align: center;">..</p>		
18.	11.2.92	<p>This common order will govern all the cases mentioned above.</p> <p>None appears for the Petitioners in the above mentioned cases. The cases stands dismissed, for default. Inform the parties.</p> <p style="text-align: right;">  Vice-Chairman  Member (Admn.) </p>